

**PROGRAMME - TENTATIVE**  
**Subject: “Regulatory Framework and Dispute Resolution in Telecom, Broadcasting  
and Cable Services Sectors”**  
*Saturday 11<sup>th</sup> August 2012*

09.00 am to 10.00 am	Registration of delegates
<b>INAUGURAL SESSION</b>	
10.00 am to 10.05 am	<b><i>Lighting of the Lamp</i></b>
10.05 am to 10.10 am	Felicitation of the dignitaries.
10.10 am to 10.15 am	Welcome Address by <b>Shri P.K. Rastogi</b> , Member, Telecom Disputes Settlement and Appellate Tribunal (TDSAT)
10.15 am to 10.25 am	Address by <b>Shri Uday Kumar Varma</b> , Secretary, Ministry of Information and Broadcasting.
10.25 am to 10.40 am	Address by <b>Hon’ble Shri Justice Shiva Kirti Singh</b> , Judge, High Court of Judicature of Patna ( <i>Special Guest</i> )
10.40 am to 10.55 am	Address by <b>Hon’ble Shri Justice Chandramauli Kumar Prasad</b> , Judge, Supreme Court of India ( <i>Chief Guest</i> )
10.55 am to 11.10 am	Inaugural address by <b>Hon’ble Shri Justice Aftab Alam</b> , Judge, Supreme Court of India
11.10 am to 11.25 am	Concluding remarks by <b>Shri S.B. Sinha</b> , Chairperson, TDSAT.
11.25 am to 11.30 am	Vote of thanks by <b>Shri D.P. De</b> , Advisor, TDSAT
11.30 am to 11.35 am	Presentation of Mementos to the Dignitaries.
11.35 am to 11.45 am	<b>TEA BREAK</b>
<b>BUSINESS SESSION</b>	
<b>“REGULATORY FRAMEWORK AND DISPUTE RESOLUTION IN THE TELECOM, BROADCASTING AND CABLE SERVICES SECTOR”</b>	
11.45 am to 12.05 pm	Opening remarks, Introduction of the panelists and <b>Presentation</b> by the Moderator of the Session <b>Shri Manjul Bajpai</b> , President, Telecom Lawyers Association  <b><u>Panelists:</u></b> <ul style="list-style-type: none"> <li>(i) <b>Mr. Vijoy Kumar</b>, CGM, BSNL</li> <li>(ii) <b>Mr. J.K. Bhagat</b>, Managing Trustee, SANRAKSHAN, Patna</li> <li>(iii) <b>Mr. Wasi Ahmad</b>, Advisor (B&amp;CS), TRAI</li> <li>(iv) <b>Mr. Arvind Kumar</b>, Advisor (NSL-I), TRAI</li> <li>(v) <b>Mr. S. C. Khanna</b>, Secretary General, AUSPI</li> <li>(vi) <b>Cmdr J. Jena</b>, Associate Director General, COAI</li> <li>(vii) <b>Smt. Roop Sharma</b>, President, Cable Operators Federation of India</li> </ul>
12.05 pm to 01.35 pm	Discussion and interactive session, of the panelists with the audience to be moderated by <b>Shri Manjul Bajpai</b> , President, Telecom Lawyers Association
01.35 pm to 01.40 pm	Presentation of Mementos
01.40 pm to 01.45 pm	<b><i>Vote of Thanks</i></b> by <b>Shri D.P. De</b> , Advisor, TDSAT
01.45 pm to 02.45 pm	<b>LUNCH</b>